

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 281 OF 2016

Dated: 12th December, 2017

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**NHPC Ltd. Appellant(s)
Vs.
Power Grid Corporation of India Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sachin Datta, Sr. Adv.
Mr. Rajiv Shankar Dvivedi
Mr. A.K.Pandey, Chief Engineer
Mr. J.K.Jha

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal,
Mr. Shubham Arya for R-1
Ms. Suparna Srivastava for R-2
Mr. Amit Kapur
Ms. Puja Priyadarshini
Ms. Aparajita Upadhyay for R-3
Mr. Sethu Ramalingam for R-4

ORDER

We have heard Mr. Rajiv Shankar Dvivedi, learned counsel, appearing for the appellant and Ms. Ranjitha Ramachandran, learned counsel, appearing for the Respondent No. 1.

The learned counsel appearing for the Appellant has filed written submission. Let the submission be taken on record.

Submissions made by the learned counsel for appellant, at supra, place on record.

List the matter for hearing on **13.12.2017** as requested by the learned counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**